## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

No.HCM - III/255/2016/

Dated, Shillong the January, 2017.

Pursuant to notification no. HCM.III/255/2016/445A dated 16<sup>th</sup> November 2016, it is notified to all concerned that Hon'ble Mr. Justice V P Vaish will hold Vacation Court on 24.01.2017 in Court No. 2 at 11:00 AM.

By order

REGISTRAR

MEMO No.HCM - III/255/2016/52

Dated, Shillong the 20 January, 2017.

## Copy for information to: -

- 1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Joint Registrar –cum- OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- 6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
- 7. The Advocate General, High Court of Meghalaya, Shillong.
- 8. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 9. The Chief Librarian, High Court of Meghalaya, Shillong.
- 10. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
- 11. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 12. Mr. Sr. Advocate, High Court of Meghalaya, Shillong.
- 13. President / Secretary, High Court Bar Association, Shillong.
- 14. President / Secretary, Shillong Bar Association, Shillong.
- 15. The Systems Analyst, High Court of Meghalayu, Shillong for uploading the same on the Official Website.
- 16. The Court Masters, High Court of Meghalaya, Shillong.
- 17. Notice Board.
- 18. Office File.

REGISTRAR

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